



The Orissa Gazette

EXTRAORDINARY

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CUTTACK, FRIDAY, JANUARY 22, 1937.

HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

The 22nd January 1937.

No. 158-C.—In exercise of the powers conferred by section 19 of the Indian Press (Emergency Powers) Act, 1931, the Governor of Orissa is pleased to declare all copies, wherever found, of any newspaper, book or other document in English entitled or containing the Congress Independence Pledge, beginning with the words "we believe that———" and ending with the words "———success comes to our people"; which is the reproduction, with modifications, of the resolution adopted in 1930 by the Working Committee of the All-India Congress Committee, and of all other documents containing copies, reprints, translations of or extracts from the said newspaper, book or other document, to be forfeited to His Majesty, on the ground that it appears to the Governor of Orissa that the said Pledge contains words of the nature described in clause (d) of section 4(1) of the said Act.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.